NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH

C.S.P. No. 1025/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.02.2018

NAME OF THE PARTIES:

Technofire Protection Systems Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232 of the Companies Act, 2013

ORDER

The Company Petition is allowed, vide separate order.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)